

ANNUAL REPORT AND AUDITED ACCOUNTS OF NATIONAL LABOUR INSTITUTE, NEW DELHI, FOR 1979-80 AND NOTIFICATION UNDER EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the National Labour Institute, New Delhi, for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1923/81].

(2) A copy of the Employees' Family Pension (Amendment) Scheme, 1981 (Hindi and English versions) published in Notification No. G.S.R. 129 in Gazette of India, dated the 31st January, 1981, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT-1924/81].

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTEENTH REPORT

SHRI G. LAKSHMANAN (Madras North): Sir, I beg to present the Fifteenth Report of the Committee on Private Members' Bills and Resolutions.

SHRI RATANSINH RAJDA (Bombay South): Sir, you gave me permission. That is why I am submitting. Yesterday we have given notice, after the statement of the Home Minister; the entire House is inclined to discuss the situation in Gujarat.

MR. SPEAKER: It is coming up in the Business Advisory Committee today.

SHRI K. MAYATHEVAR (Dindigul): I am bringing to the notice of the Hon. Speaker a matter relating to an important right of an hon. Member of

this House and also the right of the House itself. One of the Members of this House, namely, Mr. Sivaprakasam, from Tamil Nadu gave notice to your hon. office seeking permission to raise a matter under rule 377. Every Member has a right to raise matters under rule 377....

MR. SPEAKER: You can come to me....

SHRI K. MAYATHEVAR: I submit that it a very grave matter..

MR. SPEAKER: You come to me.

SHRI K. MAYATHEVAR: I must be permitted to submit....

MR. SPEAKER: You come to me first; we shall discuss it and then we shall see.

Mr. Baitha.

12.10 hrs.

RAILWAY CONVENTION COMMITTEE

FIRST REPORT

SHRI D. L. BAITHA (Araria): Sir, I beg to present the First Report (Hindi and English versions) of the Railway Convention Committee on 'Rate of Dividend for 1980-81 and 1981-82 and other Ancillary Matters'.

MR. SPEAKER: You come to me.

SHRI K. MAYATHEVAR: I will send the Member to you to discuss it with you.

MR. SPEAKER: It can be done. It should be done properly. You just give the motion. I cannot decide about it here.

Now, Matters under 377. Shri B. D. Singh.